

SPECIAL BENCH
COURT - II

O-208

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1106(KB)2019
IA(I.B.C)/1411(KB)2022,
IA(I.B.C)/354(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI SATYA RANJAN PRASAD**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH MARCH, 2023, 10:30 A.M

IN THE MATTER OF	NUETECH SOLAR SYSTEM PRIVATE LIMITED VS ENVIRON ENERGY CORPORATION INDIA PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Counsel/ Authorised Representative appeared through physically/Video Conference:

ORDER

1. None for the parties.
2. Matter is adjourned to **29/03/2023**.

**Satya Ranjan Prasad
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**